

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3794/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge,
Khonsa, Tirap District, Arunachal Pradesh

Dated Guwahati, 4th June, 2022.

Sub:- **Station leave permission.**

Ref:- D&SC/KSA/Estt/2019/01/1447 Dated 02.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 04.06.2022 to 05.06.2022**. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/3795/A, dated, 04-06-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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